

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 916 of 2022 in Review Application No. 01 of 2019 in Comp. App. (AT) (Ins) No. 161 of 2017	Ajay Sadana Vs. Acteon India Pvt. Ltd.	Sandeep Bajaj	Ravi Verma

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 350 & 351 of 2022	Sunel Kant Sharma Vs. Manish Kumar Gupta & Ors.	Kumar Anurag Singh	
3.	Comp. App. (AT) (Ins) No. 385 of 2022	Vidya Shanker Shukla Vs. V C Patel & Co & Ors.	Aaditya Pande	
4.	Comp. App. (AT) (Ins) No. 170 of 2022	Vishal Harish Chaudhary (Suspended Director of Corporate Debtor) Vs. Arihant Nenawati (Liquidator of Royal Refinery Private Ltd.) With	Saurabh Ajay Gupta	Kaustav Som Arjun Krishnan

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal-RP Harsh Surana-R1 Kumar Sumit-R2
6.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3

7.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Ltd. & Ors.	Karan Valecha	Maulik Nanavati Aastha Mehta-R2
8.	Comp. App. (AT) (Ins) No. 587 of 2021 (With Defects)	G.S. Constro & Infra Pvt. Ltd. & Ors. Vs. Gajesh Labhchand Jain & Anr.	Ranit basu	Khushboo S. Rajani Ayush J. Rajani
9.	Comp. App. (AT) (Ins) No. 1004 of 2021	Maharashtra Industrial Development Corporation Vs. Santanu T. Ray Resolution Professional & Anr.	S.S. Mahamood	Amol Vyas Anup Jain Rubina Khan-R1 Usha Singh-R2 Bishwajit Dubey Madhav Kanoria Neha Naik
10.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
11.	Comp. App. (AT) (Ins) No. 1082 of 2021 (With Defects)	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP
12.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	Sanjeev Bindal
13.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd. With	Prateek Gupta	Mohit Nandwani-R2
14.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3
15.	Comp. App. (AT) (Ins) No. 153 of 2022	IDBI Bank Ltd. Vs. Hasti Mal Kachhara Insolvency Resolution Professional of Deegee Cotsyn Pvt. Ltd. & Ors.	Anju Bhshan Gupta	PCA Ayush J Rajani Khushboo Shah
16.	Comp. App. (AT) (Ins) No. 191 of 2022	Akshar Plastchem Investment Pvt. Ltd. Vs. Bijay Murmuria Resolution Professional of Kitply Industries Ltd. & Ors.	Madhur Mahajan	Sanjay Bhatt Karan Kohli-R4

17.	Comp. App. (AT) (Ins) No. 204 of 2022	Sanjay Chaturvedi Vs. Anshul Gupta & Ors. With	Arun Saxena	Milan Negi-R1
18.	Comp. App. (AT) (Ins) No. 211 of 2022 & I.A. No. 1037 of 2022	Satya Narain Sharma Vs. Anshul Gupta & Ors.	Syed Fahim Ahmed	Nipun Gautam
19.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
20.	Comp. App. (AT) (Ins) No. 217 & 218 of 2022 (With Defects)	Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr.	Abhirup Dasgupta	
21.	Comp. App. (AT) (Ins) No. 233 of 2022	Gaurav Ashok Adukia Resolution Professional of Ezeego One Travel & Tours Ltd. Vs. Yes Bank Ltd.	Sushmita Gandhi	
22.	Comp. App. (AT) (Ins) No. 245 of 2022	Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional	B. B. Pradhan	Mamta Binani in person Surbhi Anand
23.	Comp. App. (AT) (Ins) No. 262 of 2022	Assam Tea Employees Provident Fund Organization Vs. Madhur Agarwal & Anr.	Karan Mehra	Urmila Chakraborty Dhruv Surana-R1 Nikunj Berlia
24.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6
25.	Comp. App. (AT) (Ins) No. 299 of 2022	Ganpatraj Lalchand Chowdhary Director (suspended) Vs. Agarwal Fuel Corporation Pvt. Ltd. & Anr.	Prashant Kumar	Sumesh Dhawan Praveen Surange Ankita Bajpai-R1 Ravi Raghunath-R2

For Hearing

26.	Comp. App. (AT) (Ins) No. 713 of 2020 (PH)	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
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27.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
28.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil Aneesh Sharma
29.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
30.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
31.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
32.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
33.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11
34.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek
35.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar